The West Bengal Dental Board Act, 1950

Act 43 of 1950

Keyword(s):
Dental Board, Continuance
© West Bengal Act XLIII of 1950

THE WEST BENGAL DENTAL BOARD ACT, 1950.

[3rd November, 1950.]

An Act to provide for the continuance of the constitution of the West Bengal Dental Board as heretofore until the 31st day of December, 1950.

WHEREAS it is expedient that the West Bengal Dental Board shall continue to be constituted as heretofore until the 31st day of December, 1950;

It is hereby enacted as follows:—

1. (1) This Act may be called the West Bengal Dental Board Act, 1950.

(2) It extends to the whole of West Bengal.

(3) It shall come into force immediately on the West Bengal Dental Board Ordinance, 1950, ceasing to operate.

2. Notwithstanding anything contained in any Act, notification, order or other law, the West Bengal Dental Board shall be deemed to consist, up to the 31st day of December, 1950, of the members holding office as members of the said Board immediately before the commencement of this Act and the term of office of such members shall extend up to that date.

---

*For Statement of Objects and Reasons, see the Calcutta Gazette, Extraordinary, dated the 15th September, 1950, Pt. IV, page 1185; for proceedings of the West Bengal Legislative Assembly, see the Proceedings of the meeting of the West Bengal Legislative Assembly, held on the 26th September, 1950.*